

**CR NO. 43/2019  
ANUPAMA & ORS. VS. CBI**

**28.08.2020**

**COURT HEARING THROUGH VIDEO CONFERENCING**

**Present:- Sh. Sunil Verma**, Id. PP for CBI.  
None for petitioners.


One message has been sent by Sh. Satender Sharma, Adv. that due to non-availability of online facility, he is unable to join the court hearing. He has sought adjournment till physical hearing of the matter takes place.

The file is not before me.

Ahlmad is directed to get the court file scanned and get the copy of the same to me, at the earliest. Ahlmad is also directed to send a written request letter through whatsapp or email to the concerned branch in this regard.

Put up for scanning of court file, further proceedings and for arguments on revision petition on **02.09.2020**.

A copy of this order be sent to Sh. Satender Sharma, counsel for petitioner Anupama by the Reader.

  
**(RAKESH KUMAR SHARMA)**  
**SPECIAL JUDGE (PC ACT), CBI-06**  
**ROUSE AVENUE COURTS, DELHI**  
**28.08.2020**

**CR NO. 42/2019  
GOPAL DIXIT & ORS. VS. CBI**

**28.08.2020**


**COURT HEARING THROUGH VIDEO CONFERENCING**

**Present:- Sh. Sunil Verma, Id. PP for CBI.  
Sh. Neeraj Chaudhary, Adv. for petitioners.**

The file is not before me.

Ahlmad is directed to get the court file scanned and get the copy of the same to me, at the earliest. Ahlmad is also directed to send a written request letter through whatsapp or email to the concerned branch in this regard.

Put up for scanning of court file, further proceedings and for arguments on revision petition on **02.09.2020**.

  
**(RAKESH KUMAR SHARMA)  
SPECIAL JUDGE (PC ACT), CBI-06  
ROUSE AVENUE COURTS, DELHI  
28.08.2020**